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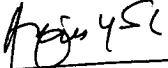
% 29.08.2011

Present: Mr. Sanjeev Rajpal, Sr. Standing Counsel for the Appellant.
Mr. Satish Khosla, Advocate for Respondent.

+ ITA No.315/2011

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The appeal is dismissed on account of law tax effect.


A.K. SIKRI, J.


M.L. MEHTA, J.

AUGUST 29, 2011
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